

[To be published in the Gazette of India, Extraordinary, Part-II, section 3, sub-section (ii)]

Government of India
Ministry of Finance
(Department of Revenue)
Central Board of Indirect Taxes and Customs
Directorate of Revenue Intelligence

Notification No. 38/2019-Customs (N.T./CAA/DRI)

New Delhi, dated the 26th August, 2019

S.O. (E). - In pursuance of notification No. 60/2015-Customs (N.T.), published *vide* number G.S.R. 453(E), dated 4th June 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), and as amended by notification No. 133/2015-Customs (N.T.), published *vide* number G.S.R. 916(E) dated 30th November 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), issued by the Government of India, Ministry of Finance, Department of Revenue, under clause (a) of section 152 of the Customs Act, 1962 (52 of 1962), the Director General, Revenue Intelligence, hereby appoints officers mentioned in column (5) of the Table below to act as a common adjudicating authority to exercise the powers and discharge the duties conferred or imposed on officers mentioned in column (4) of the said Table in respect of noticees mentioned in column (2) of the said Table for the purpose of adjudication of show cause notices mentioned in column (3) of the said Table, namely:-

TABLE

Sl. No.	Name of Noticee (s) and Address	Show Cause Notice Number and Date	Name of Adjudicating Authorities	Common Adjudicating Authority appointed
(1)	(2)	(3)	(4)	(5)
1.	M/s Tiger Surgical Disposable Pvt. Ltd., Plot No. 80/4-5-6, Phase-I, GIDC Vatwa, Ahmedabad-382445 and Sh. Jagdishkumar R. Patel, Managing Director, M/s Tiger Surgical Disposable Pvt. Ltd., R/o C-83, Goyal Complex, Opp. Ashima Tower, Near Sandesh Press Bodakdev, Ahmedabad-380054.	F. No. DRI/AZU/CI/Enq-22 (Int-05)/2019-Tiger/2458-68 dated 24.07.2019 read with corrigendum dated 16.08.2019.	Principal Commissioner/ Commissioner of Customs, Custom House, Ahmedabad. Joint/Additional Commissioner of Customs (Export-II), New Custom House, Mumbai. Joint/Additional Commissioner of Customs (Nhava Sheva-V), Jawaharlal Nehru Custom House, Raigad. Assistant/Deputy Commissioner of Customs, Inland Container Depot-Sabarmati, Ahmedabad. Assistant/Deputy Commissioner of Customs, Jamnagar. Joint/Additional Commissioner of Customs (Nhava Sheva-V), Jawaharlal Nehru Custom House, Raigad.	Principal Commissioner/ Commissioner of Customs, Custom House, Ahmedabad.
2.	M/s Aroma High Tech Ltd., NH 14, Near Ladbinala, Deesa Highway,	F. No. DRI/AZU/CI/Enq-21(Int-05)/2019-Aroma/2469-78 dated 19.07.2019.	Principal Commissioner/ Commissioner of Customs, Custom House, Near Balaji Temple, Kandla.	Principal Commissioner/ Commissioner of Customs, Custom House,

Palanpur-385001, Sh. Dipakkumar K. Shah, Director, M/s Aroma High Tech Ltd., R/o 4, Kalyan Society, Mansarovar Road, Palanpur-385001 and Sh. Vinaykumar K. Shah, Director, M/s Aroma High Tech Ltd., R/o 4, Kalyan Society, Mansarovar Road, Palanpur-385001	Assistant/Deputy Commissioner of Customs (Export-II), New Custom House, Mumbai.	Near Balaji Temple, Kandla.
	Joint/Additional Commissioner of Customs (Nhava Sheva-V), Jawaharlal Nehru Custom House, Raigad.	
	Principal Commissioner/ Commissioner of Customs (Nhava Sheva-V), Jawaharlal Nehru Custom House, Raigad.	

[F. No. DRI/HQ-CI/50D/CAA-31/2019-CI]

(SUCHETA SREEJESH)
ADDITIONAL DIRECTOR

Copy forwarded for information and updation of record to

- 1. Common Adjudicating Authority as per Column (5) of the table for adjudication of the case.**
- 2. Adjudicating authorities as per column (4) of the table.**
- 3. Principal/ Additional Director General, DRI- Ahmedabad with the request to inform all the noticees to the show cause notices, pertaining to their zone, regarding appointment of Common Adjudicating Authority. It is also requested to send *the case files alongwith copy of SCN, RUDs and acknowledgement to the Common Adjudicating Authority appointed.***